

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3020
ANSWERED ON:12.08.2010
LLEGAL LOADING AND UNLOADING ACTIVITIES
Yadav Shri Dharmendra

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways are aware of the illegal loading and unloading activities;
- (b) if so, the number of complaints regarding illegal loading and unloading of various articles received by the Railways during the last three years and as on date, zone-wise;and
- (c) the punitive action taken by the Railways on these complaints?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

(a): No, Madam. Railways do not permit any illegal loading/unloading activity and all loading & unloading are governed by the Railways Act 1989.

(b) & (c): Do not arise.